

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.809  
TO BE ANSWERED ON 20.12.2017**

**ILLEGAL VENDORS**

**†809. SHRI RAJESH VERMA:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the private companies selling food and other edible items online serve meals and snacks to passengers illegally in the trains;**
- (b) if so, whether any investigation has been conducted against such fraudulent companies;**
- (c) if so, the details of traders and officers of the railway catering department found guilty of such malpractices; and**
- (d) the details of the action taken against them?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (d): Yes, Madam. Some unauthorised E-catering traders selling food and other edible items online serve meals and snacks to passengers illegally in the trains. Indian Railway Catering and Tourism Corporation Limited (IRCTC) has filed legal cases against three unauthorised E-catering traders viz. Rail Yatri.in, Traveller Food & Travel Zaika.**

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